

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of final
order dt. 17.10.03 issued
to counsel for
both sides.

DS
27/10/03

DB/27/10/03
S.O. (J)

Order dt 17.10.03

Heard Mr D. P. Dhalasani, learned
counsel appearing for the Applicant
and Mr U. B. Mahapatra, learned
Addl. Standing Counsel, appearing
for the Respondent / Department.

Mr D. P. Dhalasani, learned
counsel for the Applicant
submits that in the face of the
documents revealed from the check
list submitted by the Respondent
that the Respondent no3 had
actually secured more marks
than the Applicant, and the Applicant
is not willing to prosecute this
matter any further. In view of the
aforesaid submission, this O.A.
is disposed of as intonnous.
No costs.

Vice Chairman
Member (J)